

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

All the Ahlmad/Nazirs of Shahdara District, Karkardooma Courts, Delhi, are hereby directed to clear all the pending CA Applications and forward the records in question to the Copying Agency before proceeding on Summer Vacations. Ahlmad/Nazirs are further directed to collect 'Clearance Certificate' in this regard from the Branch-in-charge, Copying Agency.

Branch-in-charge, Copying Agency is also directed to issue 'Clearance Certificate' to the eligible Ahlmad(s)/Nazir(s) at their own and immediately furnish the name(s) of the Ahlmad(s)/Nazir(s), who has/have not cleared the pendency of CA Applications or has/have not collected the 'Clearance Certificate', to the Officer-in-charge, Copying Agency.

Non-compliance of the above directions will be viewed seriously and appropriate disciplinary action shall be initiated against the defaulting officials.




(YASHWANT KUMAR)
Principal District & Sessions Judge,
Shahdara District, Karkardooma Courts, Delhi

No. 4160, 4166 /Genl./CA/2022

Delhi, Dated 30.05.2022

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge(HQ), Tis Hazari Delhi.
2. The Officer-in-charge, Copying Agency, Karkardooma Courts, Delhi.
3. The Officer-in-charge, Record Room, Karkardooma Courts, Delhi.
4. All the Judicial Officers posted at Shahdara District, Karkardooma Courts, Delhi.
5. The Administrative Officers (Judl)/Branch in-charge, Copying Agency at Karkardooma Courts, Delhi.
6. Website Committee, Tis Hazari/Karkardooma Courts, Delhi.
7. PS to the undersigned.



Principal District & Sessions Judge,
Shahdara District, Karkardooma Courts, Delhi